

THE HIGH COURT OF MANIPUR
AT IMPHAL

NOTIFICATION No. 12
Imphal, the 10th July, 2014

No. HCM/N-14/2013-Estt/ 10536 Consequent upon his appointment by the President of India vide Notification No. K.13033/01/2014-U.S.I dated 09.07.2014 of Ministry of Law & Justice (Department of Justice), Government of India, Hon'ble Shri Justice Laxmi Kanta Mohapatra has assumed charge of the office of the Chief Justice of the High Court of Manipur at Imphal on 10.07.2014. at 12:30 P.M.

This issues vide Notification No. K.13033/01/2014-U.S.I dated 09.07.2014 issued by the Joint Secretary to the Government of India, Ministry of Law & Justice (Department of Justice), Jaisalmer House, 26, Man Singh Road, New Delhi – 110 011.


(S. Serto)

REGISTRAR GENERAL
HIGH COURT OF MANIPUR

Endt. No. : HCM/N-14/2013-Estt/ 10537-5) Imphal the 10th July, 2014

Copy to :

1. The Secretary to the Government of India, Ministry of Law & Justice (Deptt. of Justice), Jaisalmer House, New Delhi – 110011.
2. The Secretary General, Supreme Court of India, New Delhi.
3. The Chief Secretary to the Govt. of Manipur, Imphal.
4. The Joint Secretary to the Govt. Of India, Ministry of Law & Justice (Deptt. of Justice), Jaisalmer House, New Delhi with reference to his Notification No. K.13033/01/2014-U.S.I dated 09.07.2014.
5. The Secretary to the Governor of Manipur, Imphal.
6. The Secretary (Law), Government of Manipur.
7. The Secretary to the Chief Minister, Manipur, Imphal.
8. The Accountant General (A&E), Manipur, Imphal with a copy of Notification No. K.13033/01/2014-U.S.I dated 09.07.2014. He is requested to issue a Pay Slip in favour of Hon'ble Shri Justice Laxmi Kanta Mohapatra, Chief Justice of the High Court of Manipur immediately.
9. The Registrar General, High Court of
10. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
11. The Private Secretary to Hon'ble Shri Justice N. Kotiswar Singh, High Court of Manipur.
12. The Superintendent (Accounts), High Court of Manipur with a copy of Notification No. K.13033/01/2014-U.S.I dated 09.07.2014.
13. Notice Board.
14. Guard File/Order Book.
15. Concerned File.


REGISTRAR GENERAL
HIGH COURT OF MANIPUR